

Rejection of application for certificate of registration

May 12, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45-IA of the Reserve Bank of India Act, 1934, has rejected on May 11, 1999, the application for certificate of registration submitted by M/s Farrukhabad Investment (India) Ltd., a Non-Banking financial Comapny having its Registered Office at (near) I. T. I. Chauraha, Farrukhabad, Uttar Pradesh.

As such, the above company cannot transact the business of a non-banking financial institution, as defined in Clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Rupambara Padhi
Manager

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